



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

17 कार्तिक 1943 (श०)

(सं० पटना 909) पटना, सोमवार, 8 नवम्बर 2021

jk tLo ,o: Hkfe l/kkj foHkxx
%pdcnh fun:'kky;½

अधिसूचना

21 अक्टूबर 2021

lE 12@pd0&e0%&26%d%&4@2016&885@pdE—fcgkj tkr ledu ,o [k.Mdj.k fuokj.k
vf/kfu;e 1956 %fcgkj vf/kfu;e 22] 1956% dh /kkjk 26%d%½ }kjk inRr 'kfDr;k dk i; kx djr g,
fcgkj jkT;iky ,rn }kjk ;g ?kkf"kr djr g fd u, uD'kka vkj vfHky[k r; k; dj fy; tku vkj
ledu Ldhe d; v/khu j; r; dk vUrj.k iek.k i= tkjh fd; tku d; mijkr bl vf/klpuk dh frfFk
l; bl l; lEc) vulph e; of.kir bidkb; k; %xkek½ e; tk; mDr vf/kfu;e dh /kkjk 3%1% d; v/khu
vf/klfpr gj dh ledu lfd; k; cUn dh tkrh gA
vulph

Ø0	vpy dk uke	ek tk %xke% dk uke	Fkkuk u0
01	puij %dej½	mn; ij	139
02		ujflgij	332
03		ukmMhg	138
04		djcUnh;k	350
05		dok	333
06	Hkxokuij %dej½	d; ok	763
07	lkljkje %jkgrkl½	noui j	226
08		lejk	161
09		ckjkMhg	157
10	nxxiorh %dej½	bfejrh	50
11		d'kgfj;k	37
12		,jk th dY;k.kij	72
13		gjij ik[kj	18
14		: b; k	32

Ø0	vpy dk uke	ek tk %xke% dk uke	Fkkuk u0
15	fnukjk %jgrkl%	djt	87
16		ikpkfMgj	168
17		[kj	123
18		/kofu;k	179
19		fiijk	204
20		yk<kbMhg	368
21		pejgk	147
22		Hk IMk	362

बिहार राज्यपाल के आदेश से,
(ह०) अस्पष्ट,
सरकार के संयुक्त सचिव।

21 अक्टूबर 2021

I/E 12@pd0&e0%&26%d%&4@2016&885@pdE दिनांक 11 नवम्बर 2021 का अंग्रेजी में निम्नलिखित अनुवाद बिहार राज्यपाल के प्राधिकार से इसके द्वारा प्रकाशित किया जाता है, जो भारतीय संविधान के अनुच्छेद 348 के खण्ड (3) के अधीन अंग्रेजी भाषा में प्राधिकृत पाठ समझा जायेगा।

बिहार राज्यपाल के आदेश से,
(ह०) अस्पष्ट,
सरकार के संयुक्त सचिव।

The 21st October 2021

No. 12@pd0&e0%&26%d%&4@2016&885@pdE—In exercise of the powers conferred by section 26(A) of Bihar Consolidation of Holdings and Prevention of Fragmentation Act, 1956 (Bihar Act XXII 1956) the Governor of Bihar is pleased to declare that on preparation of new maps and records and on issue of certificate of transfer to the Raiyats under the scheme the consolidation scheme is being closed with effect from date of this notification in the units (Villages) described in the schedule annexed here to which were notified under section 3(1) of the said Act for consolidation of holdings.

Schedule

S.N.	District	Anchal	Mauza
01	Chainpur (Kaimur)	Udaipur	139
02		Narsinghpur	332
03		Naudih	138
04		Karbandia	350
05		Kewan	333
06	Bhagwanpur (Kaimur)	Kuruwa	763
07	Sasaram (Rohtas)	Dawanpur	226
08		Semra	161
09		Baradih	157
10	Durgawati (Kaimur)	Imarti	50
11		Kushahariya	37
12		Araji Kalyanpur	72
13		Harpur Pokhar	18
14		Ruiya	32
15	Dinara (Rohtas)	Karanj	87
16		Panchodihari	168

S.N.	District	Anchal	Mauza
17	Dinara (Rohtas)	Khairi	123
18		Dhawaniya	179
19		Pipara	204
20		Lodhaidih	368
21		Chamraha	147
22		Bhaisra	362

By Order of the Governor of Bihar,
Sd/-Illegible,
Joint Secretary of Government.

अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
बिहार गजट (असाधारण) 909-571+100-डी0टी0पी0।
Website: <http://egazette.bih.nic.in>